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year. Long-term loans are repayable in annual instalments from 5 to 15 years and in some cases upto 20 years.

Written Answers

The usual interest rates charged by the cooperatives on short-term loans and long-term loans are given in the statement enclosed.

#### STATEMENT

Rate of interest charged from ultimate borrowers by Co-operative Credit Structure

(Per cent per annum)

State Andhra Pradesh .					
				Short- term (usual rate)	Long- term (usual rate)
				9-00	8.50
Assam .	4	٠,		9.50	9.00
Bihar		٠.		8.50	8.50
Gujarat .				9.25	8.75
Jammu and Kashmir				9 00	7 to 8
Kerala .		•		8.75	9.25
Madhya Pra	desh			10.50	9.00
Madras .				8.40	8.25
Maharashtra	١,			9.00	6.5 to 9
Mysore			. '	9.00	9.00
Orissa .	٠.			10.00	9.25
Punjab and Haryana			١.	9.37	7.75
Rajasthan				9.00	9.00
Uttar Prades	h.			9.25	8 - 25
West Bengal				10.00	9.5to

## ELECTRIC COMPUTERS

10. SHRI T. V. ANANDAN : Will the Minister of LABOUR AND REHABI-LITATION be pleased to state:

- (a) whether his Ministry was consulted by the concerned Ministry before importing Electric computers to be installed in the public sector undertakings;
- (b) whether Government are aware of the country-wide feelings against importing and installing the electric computers; and
- (c) if so, what action Government propose to take in the matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) No. The decision

to import these computers had been taken before November 1966 when consultation with the Ministry of Labour and Employment on application for import of computers was prescribed.

(b) and (c) Yes. Government policy in this regard has been that the introduction of electronic devices should be selective and that the procedure evolved at the 15th Session of the Indian Labour Conference for rationalisation should apply in the cases of introduction of electronic computers also.

# 'GROW MORE FOOD CAMPAIGN' IN MAHARASHTRA

11. SHRI G. R. PATIL: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state the amount of grant actually paid to the Government of Maharashtra during the year 1966-67 to carry on the "Grow More Food Campaign" and the amount of grant proposed to be given for this purpose during the year 1967-68?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHEB SHINDE): Grant given to the State for 'Grow More Food' Campaign is covered under the Heads of Development (i) Agricultural Production (including Land Development) and (ii) Minor Irrigation. A total sum of Rs. 404.12 lakhs was sanctioned as grant to the Government of Maharashtra during 1966-67 for implementation of the Campaign.

The amount provisionally allocated for 1967-68 is Rs. 369.12 lakhs, with Rs. 202.22 lakhs under Agricultural Production (including Land Development) and Rs. 166.90 lakhs under Minor Irrigation.

## IMPORT OF FERTILIZERS

- 12. SHRI G. R. PATIL: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:
- (a) the quantity of fertilisers imported during the last six months, country-

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- (b) the total amount of foreign ex change involved therein; and
- (c) the quantity of imported fertili sers distributed, State-wise and monthwise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHEB SHINDE): (a) A statement indicating the quantities of fertilisers imported by the Central Fertilizer Pool from various countries from April to September, 1967 is attached (Statement I). [See Appendix LXII, Annexure No. 4.]

- (b) The total C and F cost of the fertilisers imported by the Pool from April to September, 1967 in foreign ex change amounts to Rs. 59.50 crores.
- (c) A statement indicating the quan tities of imported fertilisers distributed by the Central Fertiliser Pool, Statewise and month-wise is attached (State ment II). [See Appendix LXII, Annex ure No. 5.]
- Note 1: The figures for October, 67 are not yet available. Hence the information for 6 months ending September, 1967 has been furnished.
- Note 2: The figures of quantities and foreign exchange given against (a) and (b) above are provisional subject to finalisation and audit of accounts after the close of the year.
- Note 3: The quantities indicated against (c) above are exclusive of those issued to the plantations and other non-Govt. bodies.

## PER CAPITA CONSUMPTION OF RICE ETC.

13. SHRI R. P. KHAITAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state the per capita consumption of rice, wheat, gram in each State during 1965-66 and 1966-67?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHEB SHINDE): As there has been no scientific survey of the level and

I pattern of consumption of foodgrains j in the different States and as consumption of one grain can be and is substituted by the consumption of another j because of difference in availability and in price, it is not possible to indicate the per capita consumption of rice, wheat or gram in each State.

### SUGAR MILLS IN PRIVATE AND CO-OPERA-TIVE SECTORS

14. SHRI R. P. KHAITAN : SHRI A. G. KULKARNI :

Will the Minister of FOOD AND' AGRICULTURE be pleased to state:

- (a) the number of sugar mills in the country in the Private and Cooperative Sectors and their locations;
  - (b) the total capital invested in these mills;
- (c) the annual output of all these sugar mills in quantity and value:
- (d) the total annual consumption of sugar in the country;
- (e) the quantity and value of sugar exported annually and the names of countries which buy Indian sugar and, the amount of foreign exchange earned annually; and
- (f) the number of new licences grant ed for sugar factories during 1966-67?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHEB SHINDE): (a) The required information is given in the attached statement. [See Appendix LXII, Annexure No. 6.]

- (b) As some of sugar mills are composite units engaged in other industries also, information regarding capital invested in the sugar industry is not separately available.
- (c) During the season 1966-67 (1st October, 1966 to 30th September, 1967) sugar production totalled 21.51 lakh tonnes. The value of this sugar was Rs. 223.40 crores exclusive of excise duty..